GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:3141
ANSWERED ON:16.03.2010
SMUGGLING OF FAKE CURRENCIES
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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the smugglers are having bases in villages near the international borders which are being used by cross-border terrorist outfits to smuggle fake Indian currencies into the country;

(b) if so, the details of such cases reported during each of the last three years and the current year, border-wise; and

(c) the steps taken by the Government to check such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Instances of smuggling of Fake Indian Currency into the country from across Indo-Pakistan, Indo-Bangladesh, Indo-Nepal, Indo-Bhutan, and Indo-Myanmar borders have been reported. However, there are no reports about the smuggler having bases in villagers near the international borders. The details of Fake Indian Currency Notes (FICN) seized by the Border Guarding Forces during the last three years and the current year as are under:

Indo-Pakistan border

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Year FICN seized
 (In Rupees)
2007 112700

2008 6399900

2009 6423500

2010 2894500


(till
February)
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Indo-Bangladesh border

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Year FICN seized
 (In Rupees)


2007 695300

2008 1871500

2009 2843390

2010 577000


(till
February)
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Indo-Nepal border

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YEAR FICN seized
  (In Rupees)
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2007 237640
```

```
2008 118100
```

```
2009 245300
```

```
2010 12350
```

```
(till
8th March)
```

Indo-Bhutan border

```
Year FICN seized
  (In Rupees)
```

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2007 1000
```

```
2008 52500
```

```
2009 76500
```

```
2010 -
```

```
(till
8th
March)
```

Indo-Myanmar border

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Year FICN seized
  (In Rupees)
```

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2007 92500
```

```
2008 1198600
```

```
2009 1018800
```

```
2010  1400
```

```
(till
8th
March)
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(c): In order to check smuggling activities on the borders including FICN, Border Guarding Forces are maintaining utmost vigil by carrying out patrolling, laying of nakas, induction of hi-tech surveillance equipment beside augmentation of intelligence staff in vulnerable places. Issues relating to smuggling of FICN are also regularly raised at the bilateral forum with these countries.